

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:2539

ANSWERED ON:16.12.2004

FLIGHT SCHEDULE OF I.A. AND PRIVATE AIRLINES

Mahato Shri Bir Sing;Mahato Shri Sunil Kumar;Renge Patil Shri Tukaram Ganpatrao

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) the criteria adopted for fixing flight schedule of Indian Airlines and other Private Airlines;
- (b) the method by which it is fixed and the controlling officer thereof;
- (c) whether the passengers of Indian Airlines reach their destination late in comparison to Private Airlines due to difference in their schedule;
- (d) if so, the reasons therefor; and
- (e) the steps being taken by the Government in regard to coordination in flight schedule?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION ( SHRI PRAFUL PATEL )

(a), (b) and (e):- The flight schedules are decided and prepared by the airlines themselves on the basis of commercial inputs and operational feasibility.

All airlines including private scheduled airlines submit flight schedule prepared by them to various airport operators like Airports Authority of India, Air Hqrs, Naval Hqrs., HAL Bangalore, Cochin International Airport Ltd., for time slot approval. These schedules are also submitted to Bureau of Civil Aviation Security for security clearance. The flight schedules are finally approved by DGCA based on the approvals received from these agencies.

(c):- Indian Airlines has been operating to the historical timings established over a period of time based on market experience. Passengers of Indian Airlines normally reach their destination as per schedule.

(d):- Does not arise.